

The final results for the financial year 1986-87 will be known only after the accounts are finalised and audited.

Wage Boards

8016. SHRI BALASAHEB VIKHE PATIL : Will the Minister of LABOUR be pleased to state :

(a) the progress of various Wage Boards appointed by Union Government ;

(b) the wage boards which recommended interim relief for the employees and the reaction of Government to the recommendations made by them;

(c) the time likely to be taken by the various wage boards to complete their work;

(d) whether any of the wage boards has asked for extension of time; and

(e) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b). Two Wage Boards for Working Journalists and Non-Journalist Newspaper Employees have been set up by the Government vide Resolution dated 17.7.85. Third Wage Board for Sugar Industry workers was also constituted vide Resolution dated 17.7.85. Wage Boards for Working Journalists and Non-Journalists Newspaper Employees have submitted their interim report recommending interim relief at the rate of 7.5 per cent of the basic pay subject to a minimum of Rs. 45/- P. m. The Government fixed the interim rates of wages at the rate of 15 percent of the existing basic wages subject to a minimum of Rs. 90/- p.m. w.e.f. 1.6.86 vide Notification dated 30.5.86.

The Wage Board for Sugar Industry has also submitted their interim report recommending interim relief of Rs. 45/- p.m. and the same has been accepted and published in the Official Gazette vide Resolution dated 7.8.86.

(c) to (e). The term of these Wage Boards were for one year from 17.7.85. The

term of all these Boards have been extended till 31.7.87. The Wage Boards have been requested to expedite their reports.

Development of villages around Metropolitan Cities

8017. PROF. NARAIN CHAND PARASHAR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have decided to include areas covered within 6 kilometers around metropolitan cities for development of various facilities;

(b) if so, the exact position in respect of Delhi and the names of the villages included in these belts; and

(c) the facilities proposed to be provided to these villages ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Urban Development is a State subject. The State Government has the discretion to include areas as required by them around their metropolitan cities for development of various facilities.

(b) and (c). Information is being collected and will be laid on the Table of Sabha.

I.L.O. scheme for child labour in match and carpet factories

8018. SHRI C. K. KUPPUSWAMY : Will the Minister of LABOUR be pleased to state :

(a) whether a scheme worth Rs. 45 crores was launched in collaboration with the International Labour Organisation during November, 1985 to help the children working in match and fire works factories at Sivakasi, in Tamil Nadu and in the carpet factories of Bhadohi-Mirzapur belt of Uttar Pradesh;

(b) if so, the salient features of the scheme; and

(c) how far the children working in these industries have been benefited as a result thereof ?